

[MR. DEPUTY SPEAKER *in the Chair*]

12.13 hrs.

MATTERS UNDER RULE 377

[*Translation*]

- (i) Demand for setting up of second steel plant at Daitari, Orissa

***SHRI ANADI CHARAN DAS** (Jajpur) : The people of Orissa have been demanding the establishment of a second steel plant in the State since long. The Union Government have taken decision in principle to set up the steel plant at Daitari in Sukinda area. A public sector company called Nilachal Ispal Nigam has been set up for that purpose. An office set up at Dubri is acquiring land and the field work is in progress. The Government have been allocating lakhs of rupees to Nilachal Ispat Nigam every year. The people of the area are very much hopeful that the steel plant would be located at that place. In 1983 it was declared that the second steel plant would be the Puja gift for the people of Orissa. But it is regretted that Government have not yet made clear as to when the steel plant is going to be set up there. The delay in the setting up of the plant will create more doubt in the minds of the people.

As such, I urge upon the Government to take immediate steps to set up the second steel plant at Daitari and sanction funds for the plant during 1988-89 financial year.

- (ii) Demand for setting up of fishing harbour at Paradeep, Orissa

***SHRI K. PRADHANI** (Nowrangpur) : The State of Orissa abounds in marine, inland and brackish water fishery resources. Proper exploitation of these resources can contribute substantially to the socio-economic condition of poor fishermen of the State. The Seventh Plan envisages increase of marine fish production in Orissa to 70,000 M.T. from the level of 46,070 M.T. But the Seventh Plan target cannot be achieved, unless adequate infra-structural facilities like construction of fishing harbours at Paradeep and other places are expedited. However, the construction of fishing harbours at different places in Orissa has

not made much progress. As far as fishing harbour at Paradeep is concerned, the site has been selected, investment decision has been taken, but the construction work has not started due to the constraints of resources. The proposal was originally mooted 16 years ago, but there has been an inordinate delay in the construction of fishing harbour at Paradeep. At present, about 500 boats are operating in the Port area, and the travellers are being accommodated temporarily at wooden jetties in a very limited space inside the turning basin of main harbour. Thus, the travellers are creating problems for the Port authorities, in the absence of fishing harbour facilities.

I, therefore, urge upon Union Government to take immediate steps to provide necessary funds for establishment of a fishing harbour at Paradeep. The construction work of the fishing harbour should be taken up and completed within a specific time limit.

[*English*]

- (iii) Need to run AC Deluxe train between Delhi and Howrah thrice a week

SHRI SATYENDRA NARAYAN SINHA (Aurangabad) : The A. C. Deluxe Express between Delhi and Howrah runs on the main line through Patna, Arrah and Kiul only twice a week, and on the chord line twice a week. On the chord line, there are already a number of other super-fast trains like Kalka Mail and Rajdhani Express, besides the thrice-a-week A.C. Express. The main line stations like Patna which are very important junctions are, therefore, separately connected to Howrah and Delhi, through super-fast trains. This puts passengers on the main line to considerable difficulty and inconvenience. Hence the minimum that the Railways should do is to run the AC Deluxe Express thrice a week over the main line, if not make it a daily train on this route.

[*Translation*]

- (iv) Need to electrify more villages of Uttar Pradesh

SHRI KAMALA PRASAD RAWAT (Barabanki) : Mr. Deputy Speaker, Sir

*Translation of the matter originally raised in Oriya